

## Annexure-3

Name of the corporate debtor **Clutch Auto Limited**  
 Date of commencement of CIRP: **15.02.2018**  
 List of creditors as on **30.11.2022**

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S No.	Name of Creditor	Details of claim		Nature of Claim	Details of claim			Whether related party?	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted (Rs. in Lakhs)	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (Rs. in Lakhs)		Amount covered by security interest	Amount covered by guarantee	Amount of claim admitted (Rs. in Lakhs)							
1	Alchemist Assets Reconstruction Company Limited		8,041.52	Bank Loan	No	Yes	No	19.20%	Nil	Nil	-	Nil	Nil	
2	Edelweiss Asset Reconstruction Company Limited		956.52	Bank Loan	No	Yes	No	2.28%	Nil	Nil	-	Nil	Nil	
3	Morgan Reconstruction & Securitisation Private Limited		3,875.31	Bank Loan	No	Yes	No	9.22%	Nil	Nil	11.67	Nil	Nil	
4	State Bank of India	received on various dates	4,437.36	Bank Loan	No	Yes	No	10.59%	Nil	Nil	-	Nil	Nil	
5	Canara Bank		2,359.24	Bank Loan	No	Yes	No	5.63%	Nil	Nil	-	Nil	Nil	
6	Central Bank of India		3,106.88	Bank Loan	No	Yes	No	7.42%	Nil	Nil	-	Nil	Nil	
7	Rajasthan State Industrial Development and Investment Corporation		7,600.58	Bank Loan	Yes	Yes	No	Nil	Nil	Nil	-	Nil	Nil	
8	Tyche Investment Private Limited		11,492.61	Bank Loan	Yes	Yes	No	Nil	Nil	Nil	-	Nil	Nil	
	<b>Total</b>		<b>41,870.02</b>					<b>54.35%</b>				<b>11.67</b>		

NOTE: Since the right has not been relinquished by the following financial creditors on the assets of the CD, the said creditor shall not be a part of the stakeholder consultation committee-

1. Rajasthan State Industrial Development and Investment Corporation
2. Tyche Investment Private Limited

Place **Delhi**  
 Date **30.11.2022**

